

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 316

IA-1416/2023, IA-5494/2022, IA-5504/2022,

In

IB-1468(ND)/2019

IN THE MATTER OF:

M/s. Nuvoco Vistas Corporation Ltd	Petitioner/Applicant
Vs.		
M/s. DVS Infrastructure Pvt. Ltd.	Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 03.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP	:	Mr. Karan Gandhi, Mr. Shikhar Tiwari Advs.
For the Respondent	:	Mr. Avirbhan Bhattaharya Adv.
For the Nuvoco Vistas	:	Mr. Gaurav Bahl Adv.

ORDER

Due to paucity of time, the matter is adjourned to **25.07.2024.**

-sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik